NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1474/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES:

Suresh Kualchand Jogani

V/s.

Satellite Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

13. Mr. Ajit N. Jalchadi Advocate
alw. Mr. Amol A. Wile for Applicant

Adv. Dinesh stande

1/6 pbroni stor Resp.

31:118

ORDER CP 1474/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives from both the sides are present.
- After considering the noting made on the last few occasions, wherein the Respondent sought adjournment, last chance is granted to the Respondent to represent the matter.
- 3. Adjourned to 23.01.2018.

Sd/-

Sd/-

BHASKARA PANTULA MOHAN

Member(Judicial)

Date: 03.01.2018

uc

M.K. SHRAWAT

Member (Judicial)